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Government of India
Ministry of Finance
(Department of Revenue and Insurance)

.....

New Delhi, the 6th March, 1971.

NOTIFICATION
INCOME TAX

No. 71 (F.No.404/55/71-ITCC): In exercise of the powers conferred by rule 4 of the Income-tax (Certificate Proceedings) Rules, 1962, the Central Government hereby appoints the Commissioner of Income-tax, Orissa, Bhubaneswar to be the Tax Recovery Commissioner, Orissa.

2. This Notification shall come into force on the 15th day of March, 1971.

R.D. Saxena
(R.D. Saxena)

Deputy Secretary to the Government of India.

The Manager,
Government of India Press,
New Delhi.

No.71 (F.No.404/55/71-ITCC):

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R.D. Saxena
(R.D. Saxena)

Deputy Secretary to the Government of India.

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